

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 48 OF 2016

&

APPEAL NO. 316 OF 2016 & IA NO. 656 OF 2016

Dated: 18th May, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL NO. 48 OF 2016

In the matter of :

Jharkhand Bijli Vitran Nigam Ltd.

...Appellant(s)

Vs.

Jharkhand State Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for Appellant(s) :

**Mr. Ajit Kumar, Sr. Adv.
Mr. Himanshu Shekhar
Mr. Navin Kumar
Mr. Aabhas Parimal
Mr. Jamnesh Kumar
Ms. Aparajita Bhardwaj**

Counsel for the Respondent(s) :

**Mr. Farrukh Rasheed for R.1
Mr. Dhananjay K.Pathak for R.2**

**APPEAL NO. 316 OF 2016 &
IA NO. 656 OF 2016**

In the matter of :

Singbhum Chamber of Commerce & Industries

...Appellant(s)

Vs.

Jharkhand State Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for Appellant(s) :

Mr. Dhananjay K.Pathak for R.2

Counsel for the Respondent(s) :

Mr. Farrukh Rasheed for R.1

Mr. Ajit Kumar, Sr. Adv.
Mr. Himanshu Shekhar
Mr. Navin Kumar
Mr. Aabhas Parimal
Mr. Jamnesh Kumar
Ms. Aparajita Bhardwaj for R-2

ORDER

List these matters for hearing on **30.05.2017.**

(I. J. Kapoor)
Technical Member

ts/kt

(Justice Ranjana P. Desai)
Chairperson